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Order QR

WP No.40328 of 2026

IN THE HIGH COURT OF JUDICATURE AT MADRAS

DATED: 05.10.2026

CORAM

THE HON'BLE MR.SUSHRUT ARVIND DHARMADHIKARI,
CHIEF JUSTICE

AND

THE HON'BLE MR.JUSTICE G.ARUL MURUGAN

WP No. 40328 of 2026

CNR:{HCMA012371292026}



Case QR

N.Kalamani
880 Lakshmi Nagar, Mettuvanassuvampalayam,
Bhavani Taluk, Erode District.

Petitioner

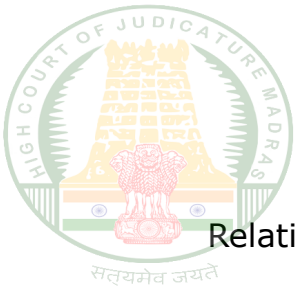
Vs

1. State Of Tamil Nadu
Represented by the Secretary to Government,
Home (Transport) Department,
Fort Saint George, Chennai-600 009
- 2.The Transport Commissioner
Guindy, Chennai-600 032
- 3.Tamil Nadu State Transport Corporation,
(Coimbatore) Limited, Represented by its Managing
Director, Mettupalayam Road, Coimbatore -641 043
- 4.Tamil Nadu State Transport Corporation (Salem)
Limited
Represented by its Managing Director,
12 Ramakrishna Road, Salem -636 007

Respondents

Petition filed under Article 226 of the Constitution of India for issuance of a Writ of Declaration declaring that the T.N.S.A. No.14, dated 24.08.2026 of the Tamil Nadu Department of Information and Public

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Relations is un-constitutional, Ultra vires and void.

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For Petitioner: Mr.M.Palani

For Respondents: Mr.Vijay Narayan,
Advocate General
asst by Mr.J.Lenin, Spl.G.P.
and Mr.Akash Srinanda,
Govt.Advocate for RR 1 and 2
Mr.T.Gowthaman, Addl. Advocate General,
Asst by Mr.M.Ashwin, Standing Counsel,
for RR 3 and 4

ORDER

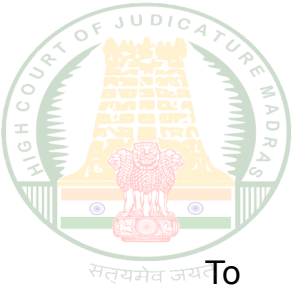
(Order of the Court was made by the Hon'ble Chief Justice)

Learned counsel for the petitioner seeks to withdraw the writ petition with liberty to work out the remedy in accordance with law.

2. In view of the same, the writ petition is dismissed as withdrawn, with the aforesaid liberty. There will be no order as to costs. Consequently, WMP No.45284 of 2026 is closed.

(SUSHRUT ARVIND DHARMADHIKARI, C.J.) (G.ARUL MURUGAN, J.)
05.10.2026

Index : Yes/No
Neutral Citation : Yes/No
tar

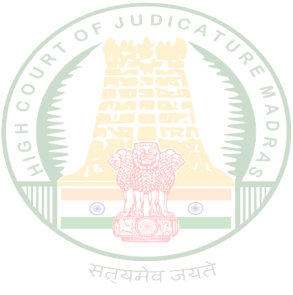


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- To
1. The Secretary to Government,
Home (Transport) Department, Fort Saint George,
Chennai-600 009
 2. The Transport Commissioner
Guindy, Chennai-600 032
 3. The Managing Director,
Tamil Nadu State Transport Corporation
(Coimbatore) Limited,
Mettupalayam Road,
Coimbatore -641 043
 4. The Managing Director,
Tamil Nadu State Transport Corporation (Salem)
Limited
12 Ramakrishna Road,
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THE HON'BLE CHIEF JUSTICE
AND

G.ARUL MURUGAN, J.

(tar)

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